OF SENERAL CANDING OF SERVICE OF	DIRECTORATE GENERAL OF SHIPPING, GOVT.OF INDIA, MUMBAI	IS/ISO Clause No.7.1
Ref.:QMS - 7.0 Page 1	Subject: Amendment to the eligibility criteria for admission into GME coursereg	No. TR/Cir/6(1)/2018
	Training Circular No. 16 of 2018	Date: 14.05.2018

The Directorate has been receiving representations from candidates who are engineering graduates of various branches of Mechanical engineering or Naval Architecture and desiring to pursue their career in marine engineering.

- 1. Whereas the Merchant Shipping (STCW) Rules 2014, Chapter III, Section III/1, Rule 35 deals with "Marine Engineer Officer Class IV (Officer in charge of an engineering watch on ships powered by main propulsion machinery of 750 kW propulsion power or more) (OIC EW)". As per Rule 35 of the Rules, there are ten streams of entry in the Engine Department to qualify as Marine Engineer Officer Class IV of a sea-going ship (Officer in charge of an Engineering watch on ships having propulsion power of 750 kW or more).
- 2. The streams 4 and 5 of the flow diagram III/1 and item 4.2 of Rule 35 define the eligibility for entry in the engine department to qualify as Marine Engineer Officer Class IV of a sea-going ship (Officer in charge of an Engineering watch on ships having propulsion power of 750 kW or more). The item 4.2 of Rule 35 states that "A full-time Degree Course in Mechanical Engineering, Naval Architecture or Mechanical & Automation Engineering from a College or Institute approved by the All India Council for Technical Education (AICTE) or The Indian Institute of Technology".

- 3. Noting that the engineering institutions have been granting engineering degrees for various branches of engineering along with the plain Mechanical engineering, Naval Architecture, Mechanical & Automation Engineering.
- 4. The Competent Authority has now defined the eligibility criteria for pursuing Graduate Marine Engineer (GME) course in DGS approved institutes to be eligible to appear in Certificate of Competency examinations conducted by DGS as detailed in item 5 below.
- 5. The following categories have now been defined.
 - a. Category (a) A full time BE / B.Tech in all Mechanical Engineering streams e.g. Mechanical and Automation, Mechanical and Electronics, etc. However, the word "Mechanical" should be first indicating that mechanical engineering is the core and the second subject is the elective.
 - b. Category (b) All Naval Architecture streams e.g. Naval Architecture and Ocean Engineering, Naval Architecture and Ship building, etc. However, the word "Naval Architecture" should be first indicating that Naval Architecture is the core and the second subject is the elective.
 - c. Category (c) BE / B.Tech.inMarine Engineering.
 - d. Category (c) BE / B.Tech. in Mechanical Engineering.

The above B.E. / B.Tech. degree or any other higher degree such as 5 year integrated M.E / M.Tech. degree must have been obtained from AICTE approved institute or the IITs' or from University Engineering Colleges (Colleges directly run by University). However, candidates from the combination streams i.e. Category (a) and (b) will have to pass subjects of MEO Class – IV part A examinations and MEO Class – II part A examinations. These candidates may be considered for exemption from appearing in subjects of Mathematics and Applied Mechanics. Candidates from Category (c) and (d) are exempted from appearing in all subjects of MEO Class – IV part A examinations and MEO Class – II part A examinations.

6. This issues with the approval of the Competent Authority.

Sd/-(Deependra Singh Bisen) Asstt. Director General of Shipping.

- To,
 1. All DGS approved maritime training institute
 2. All PO, MMDS
 3. All SIC, MMDs
 4. SM, Mumbai/Kolkata/Chennai
 5. INSA/ MASSA/ FOSMA/ rCCSA/ rMF

- 6. Computer Cell
 7. Hindi Cell for translating and updating in the DGS website.
 8. e-Gov. Cell.